

THE HIGH COURT OF MANIPUR
AT IMPHAL

ORDER

Imphal, the 4th March, 2021

No. HCM/J-11/2013-A&E(Pt. I)/ : In continuation of earlier Order of even no. dated 14th February, 2020, the High Court of Manipur is pleased to extend the service of Shri K. Brajakumar Sharma as Joint Director, Manipur Judicial Academy for another 6 (six) months w.e.f. 10-03-2021 or until further orders, whichever is earlier.

He is entitled to draw a monthly salary of last pay drawn minus pension. His monthly pay is debitible to the Major Head 2014 - Administration of Justice (Non-Plan), Sub Major 00, Minor 102 High Court (Charged), Sub-Head 19 High Court of Manipur, Detailed 03 Manipur Judicial Academy, Object 01 Salaries under Demand No. 26 - Administration of Justice for the year 2021-2022.

By Order, etc

Sd/-
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/J-11/2013-A&E(Pt. I)/ 1202-15 Imphal, the 4th March, 2021

Copy to :-

1. The Director, Manipur Judicial Academy.
2. Judge/Presiding Officer, Court of District & Sessions Court, Imphal West/ Imphal East/Thoubal/Bishnupur, Churachandpur/Ukhrul/Senapati/Tamenglong/ Family Court, Manipur/Imphal East, Thoubal/Bishnupur/Revenue Tribunal, MACT, Co-Operative Tribunal/Special Court, ND&PS/ND&PS(FTC)/Addl. Sessions Court, CAW(FTC)
3. The Principal Secretary (Finance), Government of Manipur.
4. The Accountant General, Manipur
5. The Secretary (Law), Government of Manipur.
6. The Registrar (Judl.), High Court of Manipur.
7. The Joint Director, Manipur Judicial Academy.
8. The C.P.C., High Court of Manipur with a request to upload in the official website.
9. The Deputy Registrar (Judl.)/(Accounts & Planning)/(Admn./PM&P), High Court of Manipur
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
11. The P.S. to Hon'ble Mr. Justice L.S. Jamir - for information of His Lordship.
12. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh - for information of His Lordship.
13. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran - for information of His Lordship.
14. The P.S. to Hon'ble Mr. Justice A. Bimol Singh - for information of His Lordship.
15. The P.S. to Registrar General, High Court of Manipur
16. The Superintendent (Estt-I)/(Finance&Accounts), High Court of Manipur

A. Guneshwar Sharma
REGISTRAR GENERAL
HIGH COURT OF MANIPUR